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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 65/15	TP 78/16	Hearing	397 / 398	Asianet Network Pvt. Ltd. & 3 Ors. Vs. Kannada Prabha Publications Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	M. SUNIL RAJA 9884827646.	Respondents 2 to 4	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for company filed an affidavit along with annexures giving details of how the money was spent by the Company with regard to the additional funds infused into the company as per the orders of this Tribunal. Counsel for R-2 to 4 requested time to file objections to the affidavit filed by the petitioners seeking for permission to infuse funds.

For filing objections, list it on 03.10.2017.


MEMBER (J)


MEMBER (T)